

addressed on this question whether a Member of this House said such and such a thing? Are you aware of this fact?

Mr. Speaker: I know it from the letter, which he has read out.

Shri Jawaharlal Nehru: May I say a word, Sir? I was present in the Council of States, when this happened. An hon. Member got up and drew the attention of the Chairman to a report of the speech in *The Statesman* or some paper, and the Chairman then said, I can take no action on it, I can only enquire whether this report is correct or not, then the matter might be considered. The only question is the Chairman said, I do not know if this report is correct, merely reading the newspaper you may say anything, but I should know whether the report is correct or not. All that he said was, I shall enquire if the report is correct. That is all that has taken place.

Shri S. S. More: Through what medium? (*Interruptions*).

Shri Sadhan Gupta (Calcutta—South-East): Since the whole thing hangs over a letter, I think it will be advantageous to us to have a copy of the letter and see what really is the intention of the other House. So, can we have the letter laid on the Table of the House?

Mr. Speaker: It has gone into the proceedings, and hon. Members can have a copy of the proceedings, if they like.

PAPERS LAID ON THE TABLE

REPORTS OF TRAINING AND EMPLOYMENT SERVICES ORGANISATION COMMITTEE AND NATIONAL TRADES CERTIFICATION INVESTIGATION COMMITTEE

The Minister of Labour (Shri V. V. Giri): I beg to lay on the Table a copy of each of the following Reports,

in pursuance of assurances given by me from time to time:—

(i) Report of the Training and Employment Services Organisation Committee. [*Placed in Library. See No. S-159/54.*]

(ii) Report of the National Trades Certification Investigation Committee. [*Placed in Library. See No. S-160/54.*]

STATEMENT IN CONNECTION WITH DEMANDS FOR GRANTS (RAILWAYS), 1954-55.

The Deputy Minister of Railways and Transport (Shri Alagesan): I beg to lay on the Table a copy of the statement containing replies to certain memoranda received from Members in connection with Demands for Grants (Railways) for 1954-55. [*Placed in Library. See No. S-161/54.*]

ESTIMATES COMMITTEE

PRESENTATION OF SEVENTH REPORT

Shri M. A. Ayyangar (Tirupati): I beg to present the Seventh Report of the Estimates Committee on the Ministry of Food and Agriculture.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

PRESENTATION OF NINTH REPORT

Shri M. A. Ayyangar (Tirupati): I beg to present the Ninth Report of the Committee on Private Members' Bills and Resolutions.

HINDU MARRIAGE AND DIVORCE BILL

Secretary: Sir, under Rule 178 of the Rules of Procedure and Conduct of Business in the House of the People. I have to report that two petitions as per statement laid on the Table have been received relating to the Hindu Marriage and Divorce Bill, 1952, as introduced in the Council of States.